

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 13412/2024

BADRI PRASAD (DEAD) THR. LRS

Appellant(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

IA No. 198953 & 198954 of 2025 (Application for substitution along with O.T.) is to be listed.

IA No. 198954/2025 - APPLICATION FOR SUBSTITUTION

IA No. 198956/2025 - EXEMPTION FROM FILING O.T.

Date : 27-01-2026 This matter was called on for hearing today.

For Appellant(s) : Mr. Ankur Yadav, AOR

For Respondent(s) :

Mr. Fuzail Ahmad Ayyubi, AOR

Mr. Pushkar Sharma, Adv.

Ms. Nagma Bee, Adv.

Mr. Ashish Kumar Pandey, Adv.

Mr. Mayank Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.9.1, 11 & 15.2 have filed counter affidavit.

Service was complete on the remaining respondents on 27.07.2018, but none has entered appearance.

Rejoinder affidavit has also been filed by Ld. Counsel for the appellant.

contd..

Ld. Counsel for the appellant has filed an application seeking substitution of legal representatives of deceased appellant No.2 alongwith vakalatnama and application seeking exemption from filing official translation. The said application being in time is allowed. Let cause title be amended accordingly.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

Let copy of the ROP be furnished to the concerned AOR for information and compliance.

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SUJATA SINGH
Registrar